

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 07.09.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <p>1) A.S.157/2019 2) A.S.158/2019 3) A.S.159/2019 4) A.S.160/2019 5) Misc 46/2020</p>	<p align="center"><b><u>EVIDNCE</u></b></p> <p>1) S.C.67/2019 2) S.C.192/2019 3) S.C.332/2019</p> <p align="center"><b><u>FDT</u></b></p> <p>4) S.C.298/2018 5) S.C.216/2019 6) S.C.223/2019 7) S.C.269/2019 8) S.C.321/2019</p> <p align="center"><b><u>313 STATEMENT</u></b></p> <p>9) S.C.267/2019</p> <p align="center"><b><u>CALL ON</u></b></p> <p>10) S.C.113/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>ARGUMENTS</u></b></p> <p>1) R.A.118/2020 2) R.A.188/2019 3) R.A.77/2020</p>	<p align="center"><b><u>ARGUMENTS</u></b></p> <p>1) S.C.205/2015 2) S.C.76/2018 3) CrI.Misc.1947/2019 4) CrI.Misc.979/2020</p> <p align="center"><b><u>HEARING</u></b></p> <p>5) S.C.138/2018 6) CrI.Misc.1027/2020</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>7) CrI.Misc.1035/2020 8) CrI.Misc.1041/2020</p> <p align="center"><b><u>EVIDENCE</u></b></p> <p>9) S.C. 6/2018</p> <p align="center"><b><u>CHARGE</u></b></p> <p>10) S.C.356/2019</p> <p align="center"><b><u>ORDERS</u></b></p> <p>11) S.C.103/2020</p> <p align="center"><b><u>JUDGMENT</u></b></p> <p>12) S.C.101/2017</p>



Pr. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.


NOTE:- 1. Other cases listed on 07.09.2020 are posted to 01.10.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by  
Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 07.09.2020**

<u>MORNING SESSION</u>	
1. R.A.78/2012	11. A.S. 10/2018
2. R.A.109/2012	12. A.S. 11/2018
3. M.A.164/2012	13. A.S. 12/2018
4. R.A.30/2014	14. A.S. 13/2018
5. R.A.134/2014	15. CrI. Misc 1048/2020
6. R.A. 35/2015	
7. R.A. 44/2015	
8. R.A.101/2015	
9. A.S. 8/2018	
10. A.S. 9/2018	

<u>AFTERNOON SESSION</u>	
1. R.A.124/2018	11. EX 36/2019
2. LAC 1/2019	12. O.S. 2/2020
3. R.A. 180/2016	13. CrI.R.P. 31/2018
4. P&SC 37/2017	14. Spl.C. 148/2019
5. R.A. 182/2017	15. Spl.C. 149/2019
6. R.A. 198/2017	
7. Misc 49/2018	
8. Ref 8/2019	
9. LAC 49/2019	
10. EX 35/2019	

  
I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 ,  
27.06.2020 and 27.08.2020 issued by Hon'ble High court of Karnataka.**

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 07.09.2020


<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Spl. Case 22/2013	Evidence
2	Spl. Case 79/2015	Evidence
3	Spl. Case 201/2015	Evidence
4	Spl. Case 17/2016	Evidence
5	Spl. Case 20/2016	Evidence
6	Spl. Case 21/2016	Evidence
7	Spl. Case 33/2016	Evidence
8	Spl. Case 37/2016	Evidence
9	Spl. Case 57/2016	Evidence
10	Spl. Case 221/2016	Evidence
11	Spl. Case 68/2017	Evidence
12	Spl. Case 116/2017	Evidence
13	Spl. Case 348/2019	Evidence
14	Spl. Case 458/2019	Evidence
15	Spl. Case 194/2012	Judgment
16	Spl. Case 202/2015	Judgment

<b>Afternoon Session</b>		
17	Spl. Case 73/2020	Charge
18	Spl. Case 219/2020	Charge
19	Spl. Case 175/2020	HBC
20	Spl. Case 183/2020	HBC
21	Spl. Case 222/2020	HBC
22	Spl. Case 2/2020	FDT
23	Crl.Misc 1031/2020	Objection
24	Crl.Misc 1043/2020	Objection
25	Crl.Misc1046/2020	Objection
26	Crl.Misc 1047/2020	Objection
27	Cr No.112/2020	Hearing
28	Cr No. 225/2020	Hearing
29	Crl.Misc 1066/2020	Objection
30	Spl. Case 226/2020	HBC
31	Spl.Case 245/2017	Evidence

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 07-09-2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>FOR NOTICE</u></b></p> <p>1. R.A.238/2020</p> <p align="center"><b><u>FOR JUDGMENT</u></b></p> <p>2. R.A.61/2019</p> <p align="center"><b><u>FOR CROSS OF P.W.</u></b></p> <p>3. M.C.102/2020</p> <p align="center"><b><u>AWAIT MEDIATION REPORT</u></b></p> <p>4. M.C.116/2020</p> <p>5. M.C.125/2020</p> <p>6. M.C.42/2020</p>	<p align="center"><b><u>FOR OBJECTIONS</u></b></p> <p>1. CRL.MISC.1032/2020</p> <p>2. CRL.MISC.1037/2020</p> <p>3. CRL.MISC.1050/2020</p> <p align="center"><b><u>OFFICE OBJECTIONS</u></b></p> <p>4. CRL.MISC.1054/2020</p> <p align="center"><b><u>NBW TO ACCUSED</u></b></p> <p>5. SC.30/2020</p> <p align="center"><b><u>FOR EVIDENCE</u></b></p> <p>6. SC.190/2013</p> <p>7. SC.2/2016</p> <p>8. SC.120/216</p> <p>9. SC.10/2017</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>FOR REPLY</u></b></p> <p>7. R.A.139/2018</p>	<p align="center"><b><u>FOR EVIDENCE</u></b></p> <p>10. SC.49/2017</p> <p>11. SC.68/2018</p> <p>12. SC.230/2018</p> <p>13. SC.105/2019</p> <p>14. SC.244/2019</p> <p>15. SC.280/2019</p> <p>16. SC.331/2019</p> <p align="center"><b><u>FOR FDT</u></b></p> <p>17. SC.76/2019</p> <p>18. SC.77/2019</p> <p>19. SC.94/2019</p> <p>20. SC.171/2019</p> <p>21. SC.178/2019</p> <p align="center"><b><u>SUMMONS</u></b></p> <p>22. SC.109/2020</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 07-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00-12:00 AM</b>				
1	SC 104/2017 (SUMMONS)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A1.HARSHA.R	
2	SC 42/2019 (SUMMONS)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. WAJID UAR REHAMAN	A
3	SC 17/2020 (SUMMONS)		SULIBELE POLICE STATION <b>Vs</b> A1. VENKATESH T. C.	A
<b>SUMMONS</b>				
4	SC 100/2017 (SUMMONS)		KADUGODI POLICE STATION <b>Vs</b> A1.ANJI.M	
<b>SS TO WITNESSES</b>				
5	SC 89/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. HARISHA @ HIRI	
6	CRL.A 29/2018 (ARGUMENTS.) IA/1/2018		ATHISH KUMAR <b>Vs</b> ELECTRONIC CITY TRAFFIC POLICE STATION	LOHITH M.
7	CrI.Misc. 1020/2020 (ORDER)		KUMAR R. <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	J. VENKATESHA
8	SC 162/2018 (HBC)		NELAMANGALA TOWN POLICE STATION <b>Vs</b> A1. SRIDHARA H.	
9	SC 333/2019 (HBC)		KUMBALAGODU POLICE STATION <b>Vs</b> A1. SHARATH ALIAS SHARATH YADAV	A
10	SC 359/2019 (HBC)		KUMBALAGODU POLICE STATION <b>Vs</b> A1.DHANANJIAH ALIAS RENUKAPRASAD ALIAS NARI ALIAS KUDURE	A

**PRL. DISTRICT AND SESSION JUDGE**  
**YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 07-09-2020**

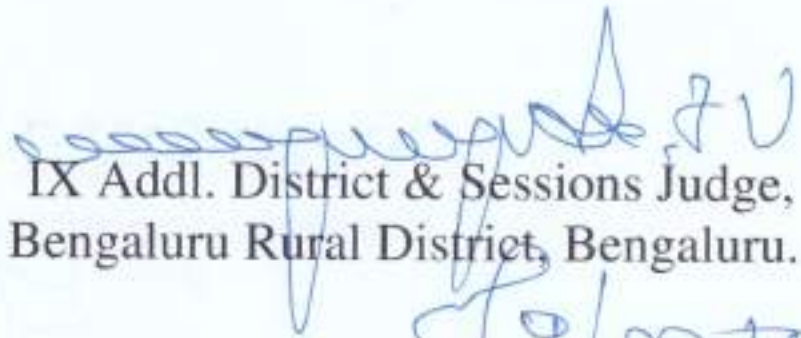
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	SC 363/2019 (HBC)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. MANJUNATH E ALIAS NEPALI MANJA	A
12	SC 1/2020 (HBC)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A3. SHIVAPRASAD	A
13	CrI.Misc. 1056/2020 (Objection)		T. HANUMANTHARAYAPPA <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	K. V. LOKESH
14	CrI.Misc. 1061/2020 (Objection)		SOMU ALIAS SOMASHEKAR <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	HARISH PRABHU S.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 07-09-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	R.A.	81/2015
2	R.A.	137/2020
3	R.A.	133/2020
4	R.A.	16/2020
5	R.A.	97/2020
6	R.A.	78/2017
7	R.A.	67/2017
8	R.A.	21/2018
9	R.A.	47/2018
10	R.A.	19/2018
11	CrI.Misc.	1053/2020
12	CrI.Misc.	1057/2020
13	CrI.Misc.	1060/2020
14	SC	49/2019
15	CrI.Misc.	1001/2020

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

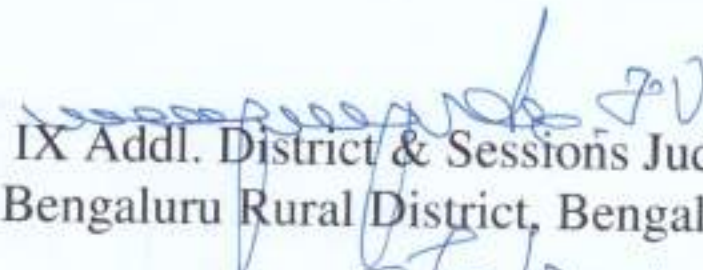
5/9/2020



Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 07-09-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	Crl.Misc.	1002/2020
2	Crl.Misc.	1013/2020
3	Crl.A	112/2019
4	C G & WC	1/2020
5	Crl.Misc.	1044/2020
6	G & WC	12/2020
7	MA	50/2020
8	Crl.A	111/2019
9	R.A.	46/2018
10	R.A.	169/2020
11	R.A.	120/2018
12	P & SC	42/2020
13	MA	20/2019
14	RA	37/2018
15	RA	44/2018

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru

5/9/2020